File No. LAW-Estt/61/2023-10-Law, Justice and Parliamentary Affairs (Computer No. 7157634) 3613391/2024/O/o Clerical Hall

## File No.LAW-Estt/61/2023-10-Department of Law, Justice and Parliamentary Affairs

## GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS

(Establishment Section) Civil Secretariat Srinagar/Jammu.

Regularization of promotions in the Department of Subject:-Law, Justice and Parliamentary Affairs (Law Officers Service Category).

JKPSC-No. Commission's Service Reference:-Public DPS/86/2023-05 (7218906) dated 07-11-2023.

Government Order No: 18129-JK(LD) of 2023. :30- 12 -Dated

As recommended by Public Service Commission/Departmental Promotion Committee, sanction is hereby accorded to the promotion of the following officers of the Jammu and Kashmir Law Officers (Gazetted) Service (Law Officers Service Category), on regular basis, against the posts and with effect from the dates shown against each subject to outcome of any proceedings pending before any competent court of Law:-

Court of Law			Pay level	Date of regularization/
S.No.	Stahri	Post against which cleared	Pay level	clearance
			Level-11 (67700-208700)	23-10-2019
1.	Muneer UI Hassan	Senior Law Officer		
	Bhat		Level-11 (67700-208700)	27-12-2020
2.	Mohammad Yousuf		rever 11 (01) 00 rec. co.	
	(ST)		Level-11 (67700-208700)	23-03-2021
_	Kabir Ahmad Malik	Senior Law Officer	Level-11 (67700-200700)	23-03-2021
3.		- · · · · · ·	Level-11 (67700-208700)	
4.	Mudasir Maqbool Bhat		t to freeh vigilance	plearance from th

1. This order shall be subject to fresh vigilance clearance from the General Administration Department (Vigilance); and

2. This order shall be subject to the outcome of writ petition/O.A, if any, pending before any Court of law/Tribunal.

By order of Hon'ble Lieutenant Governor.

Sd/-

(Achal Sethi) Secretary to Government.

Dated: 30 - 12 - 2023.

No. LAW-Estt/61/2023-10

1. Financial Commissioner (Additional Chief Secretary), Jal Shakti Department.

Principal Accountant General, J&K Srinagar.

- 3. Joint Secretary (JAK), Ministry of Home Affairs, Government of India.
- Commissioner/Secretary to Government, General Administration Department.
- Commissioner/Secretary to Government, Skill Development Department.
- Commissioner/Secretary to Government, Industries and Commerce Department.

Chief Electoral Officer, J&K. Director Archives, Archaeology and Museums, J&K Srinagar.

- Secretary, J&K Public Service Commission, Jammu. This has reference to his No. JKPSC-DPS/ 86/ 2023-05 (7218906) dated 07-11-2023.
- 10. Director Finance, Department of Law, Justice and Parliamentary Affairs.
- 11. All concerned Officers.



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> 2. This order shall be subject to the outcome of writ petition/O.A, if any, pending before any Court of law/Tribunal.

By order of Hon'ble Lieutenant Governor.

(Achal Sethi) Secretary to Government.

No. LAW-Estt/61/2023-10

Dated: 30 - 12 - 2023.

Copy for information to the:

Financial Commissioner (Additional Chief Secretary), Home Department.

2. Director General of Police, Prisons Department.

- Principal Accountant General, J&K Srinagar.
   Principal Secretary to Government, Finance Department.
   Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
- 6. Joint Secretary (JAK), Ministry of Home Affairs, Government of India.
- 7. Commissioner/Secretary to Government, General Administration Department.
- 8. Divisional Commissioner, Jammu.
- 9. Director Archives, Archaeology and Museums, J&K Srinagar.
- 10. Commissioner, Jammu Municipal Corporation.
- 12. Secretary, J&K Public Service Commission, Jammu. This has reference to his No. JKPSC-11. Director Tourism, Kashmir. DPS/ 86/ 2023-05 (7218906) dated 07-11-2023.
- 13. Secretary, Board of Professional Entrance Examination.
- 14. Director, School Education, Kashmir/Jammu.
- 15. Director Finance, Department of Law, Justice and Parliamentary Affairs.
- 16. Secretary, Sports Council, J&K.
- 18. Private Secretary to the Chief Secretary for information of the Chief Secretary.
- 19. Private Secretary to Secretary to Government, Department of Law, Justice and (Ashish Gupta)
  Additional Secretary to Government. Parliamentary Affairs.
- 20. Government Order file.
- 21. Concerned file.